

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 42 OF 2017**

**Dated: 11<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M. P. Power Management Co. Ltd.**

**... Appellant(s)**

**Vs.**

**M/s Jaiprakash Power Ventures Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Purushendra Kaurav, Sr. Adv.  
Mr. Ravin Dubey  
Mr. Nitin Gaur  
Mr. Anuradha Mishra

Counsel for the Respondent(s) : Mr. Venkatesh  
Mr. Pratyush Singh for R-1

Ms. Mandakini Ghosh  
Ms. Ritika Singhal for R-5

Mr. Ashoak Shukla

**ORDER**

Admit. Learned counsel for the parties state that pleadings are complete.

List the matter for hearing on **07.11.2017**. Learned counsel for the parties may file written submissions on or before 26.10.2017 after serving copy on the other side.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*